

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2636

ANSWERED ON:09.12.2014

ANTI SOCIAL ACTIVITIES

Muddahanumegowda Shri S.P.;Singh Captain Amarinder;Singh Shri Ravneet

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether there are reports that some people/organisations are trying to polarize the society on communal lines by raising the bogey of `Love Jihad` and making hate speeches;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU)

(a) to (c) No organization has specifically come to notice for running an organized movement of alleged bogey of "Love Jihad".

"Public Order" and "Police" are State subjects as per the provisions of the Constitution of India. The responsibilities of maintaining law and order, registration and prosecution of crimes, including those involving alleged hate speeches etc., primarily rest with the respective State Governments. State Governments are competent to take appropriate action under the provisions of extant laws to deal with such offences.